

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

Date: 06<sup>th</sup> January, 2015  
TIME: 10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 56/2013	Tribunal at its own Motion Vs. State of M.P & 4 Ors.	Mr. Sachin K. Verma Adv. for R-1, 3& 5 Mr. Rajendra Giri, A.G.P. for R-2 Mr. Mohd. Alauddin, Adv. for R-4 Mr. Ajay Gupta, Adv. for Amicus Curae	
2.	Original Application No. 13/2014	D.S. Malia & 4 Ors. Vs. Union of India & Ors.	Mr. Abindriya Chakarbarty, Adv. Ms. Sudha Bharadwaj Adv. Mr. Shivendu Joshi, Adv. for R-2 & 3 for Mr. Purushaindra Kaura Adv.	
3.	Original Application No. 314/2014	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv. Mr. Syed Sagid Ali Adv. Mr. Krishna Mohan Gupta Adv.	
4.	Original Application No. 35/2014	Ram Saroj Kushwaha Vs. State of M.P. & 11 Ors.	Mr. Arvind Shrivastava Adv. Mr. Sachin K. Verma, Adv. for R-1 to 8 Mr. Ravi Kant Adv. for R-9 to 12 Mr. Ajay Gupta, Adv. for R-11	
5.	Original Application No. 49/2014 (CZ)	Navin Verma Vs. Govt. of Rajasthan		